

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH – COURT NO. 2

CUSTOMS APPEAL NO: 85517 OF 2018

[Arising out of Order-in-Original No: 16/2017-18/CAC/CC(E)/PS/Adjn dated 27th September 2017 passed by the Commissioner of Customs (Export-II), Mumbai–I.]

Harcharanjeet Singh

Nexo Industries Pvt Ltd
Village Mangarh, Kohr-Machhiwara Road
Ludhiana Road, Ludhiana – 141 112

... Appellant

versus

Commissioner of Customs (Export-II)

New Custom House, Ballard Estate, Mumbai - 400001

...Respondent

APPEARANCE:

Mr T Viswanathan, Advocate for the appellant

Shri D S Mann, Deputy Commissioner (AR) for the respondent

CORAM:

**HON’BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON’BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: 85389/2024

DATE OF HEARING:	10/10/2023
DATE OF DECISION:	08/04/2024

PER: C J MATHEW

For order see customs appeal no. 87730 of 2017.

(Order pronounced in the open court on 08/04/2024)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)